राजस्थान परमाण विद्युत परियोजना-तीसरा ग्रीर चौथा यनिट

2290 मिलि इन यूनिट 6100 मिलियन यूनिट ग्राशा है कि उत्पादन नवीं पंचवर्षीय योजना के ग्रारम्भ में शरू हो जाएगा।

Destruction of Manas sanctuary in Assam

राजस्थान परमाण बिजलीघर-दूसरा युनिट

*274. SHRI AMRITLAL BASUMATARY: Will the Minister of ENVIRON-MENT AND FORESTS be pleased to state:

- (a) whether it is a fact that a large scacle destruction has been caused to the famous national sanctuary of Manas in Assam;
- (b) if so, what are the reasons therefor;
- (c) what measures are being taken by Government to protect and conserve the sanctuary from further destruction?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROUTRAY): (a) and (b) The State Government of Assam has informed that the extremists have caused large scale damage to the Manas Sanctuary which is also the core area of a Tiger Reserve. The local timber smugglers and poachers have also taken advantage of the disturbed situation

(c) The Central Government provides financial assistance under Centrally Sponsored Scheme of Project Tiger for the maintenance and development of the Manas Tiger Reserve. Additional funds have been provided to the State Government to solve the problem that has arisen

due to the activities of terrorists. Armed police has been deployed by the State government for protection of the Manas Sanctuary.

Replacement of the Chairmen of Central Boards and autonomous bodies

*275. SHRI SURESH PACHOURI:

SHRIMATI MARGARET ALVA:

Will the PRIME MINISTER be pleased to state:

- (a) Whether it is a fact that many Chairmen of Central Boards and autonomous bodies of the Central Government have been replaced before completion of their normal terms of office; since January 1990; and
 - (b) if so, the reasons therefor?

THE PRIME MINISTER (SHRI VISH-WANATH PRATAP SINGH): (a) and (b) The requsite information is not centrally available. However, as per information available with this Deptt., the only case wherein Chairman of a Central Board or autonomous body of the Central Government has been replaced before completion of his normal terms of office since January 1990 is listed in the Statement.

Statement

Details of Chairmen of Central Board and Autonomous Bodies whose Services were Replaced ofter 1st January, 1990

Name of Central Board/ Name of incum- Date of Appoint- vacancy necessitating replacement

Khadi & Village Indus- Shri Laxmi Das 4-5-1988 3-1-1990 The incumbent resigned. He was appointed for 5 years.